

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
Court No. 2
CAUSE LIST**

**DATE: 28th October, 2014
Time: 10:30 AM**

**HON'BLE MR JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1	M.A.No.704/2014 in Appeal No. 78/2014.	Gram Panchayat Salana Jeevan Singh Wala & Ors. Vs. Union of India & Ors.	MS. Vanita Bhargava, Adv. For the Applicant in M.A.No704/2014.	
2.	Original Application No. 194/2014.	Rahul Kumar Agrawal Vs. U.O.I & Ors.	Mr. R.K.Pandey & Ashwani K.Dubey, Advs. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
3.	Original Application No. 152/2014.	Dr. Vidyasagar Vs. Union of India & Ors.	Mr. Saurabh B.P.Chadda, Adv. For the Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. J. Ahlawat, IFS, DFO, Sirsa, for R-6. Mr. Krishan Lal for R-8. Prof. Dalbir Singh for R-9. Ms. Richa Relhan, Adv. For R-10 & 11.	
4.	Appeal No. 56/2014 & M.A.No.548/2014.	U.P.Pollution Control Board & Anr. Vs. M/s Balaji Int Ughyog	Mr. Daleep Kr. Dhyani & Mr. Pradeep Mishra, Advs. For the Appellant.	
5.	Original Application No. 167/2014 & M.A. No. 599/2014.	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. For the Applicant. Ms. P. Batra Singh, Adv. For R-1.	
FOR HEARING				
6.	Original Application No. 112/2013 & M.A.No.611/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s H.L. Nathurmal & Ors.	Mr. S.M. Walawaikar & Naveen Kumar, Advs. For the Applicant. Mr. Sudeep Dey, Adv. For R-1. Mr. Siddharth Bhatnagar and Mr. Rahul Arya, Advs. For R-2. Mr. K.Bhute, Adv. For the Applicant in M.A.No.611/2014. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For MoEF	

7.	Original Application No.24/2014 & M.A.No.678/2014 & M.A.No.679/2014.	Shiv Prasad Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Manisha Badoni, Adv. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma, Adv.forR-2&6 Ms. Manisha Agrawal, & Mr. Alok Kumar, Advs. for R-3. Mr. Mukesh Verma, Adv. for R-4. Mr. Aditya Singh, Adv.for R-5. Mr.Ramul Verma,Adv.ForR-6 Mr. D.K.Dhayani, Adv.forR-7. Mr. Vivek Singh, Ms. Ritwika Nanda, Advs. for R- 8 to 20 & 22 to 25.
8.	Appeal No. 40/ 2014.	Agson Global Pvt. Ltd., Vs. State of Haryana & Ors.	Mr. Kalra Krishnan & Ms. Priyanka K. Dar, Advs. for the Appellant. Ms. Anubha Agrawal, Adv. & Mr. Manjeet Singh,AAG,for R-1 & R-2. Ms. P.B.Singh, Advocate for R-3.
9.	Original Application No.182/2013 & M.A.No.370/2014. (PH)	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv .For the Applicant. Mr. Narender Hooda, Sr. Adv. for R-1 to R-4. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. M. Dutta Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.

For order, cause list and other information please visit our website: www.greentribunal.gov.in